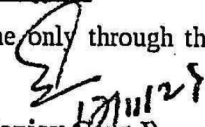


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: NEW DELHI DISTRICT
PATIALA HOUSE COURTS: NEW DELHI

ORDER

Pursuant to the directions contained in Judgement dated 24.08.2023 passed by Hon'ble Ms. Justice Swarana Kanta Sharma in WP (Crl.) 2500/2022 & Crl. M.A. 21701/2022, titled "Rakesh Kumar Kalra Deaf Divyang Vs. State Govt. of NCT of Delhi", Sh. Sanjay Kumar Sharma, SJA/Branch Incharge, E-Sewa Kendra-cum-Facilitation Centre, New Delhi District, Patiala House Courts, New Delhi (Mobile No. 8700802479) is hereby appointed as Nodal Officer for the purpose to increase awareness among the public at large and to inform them about availability of resources to ensure accessibility to justice to accused persons with disabilities, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

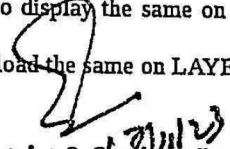

(Sanjay Garg-I)
Principal District & Sessions Judge
New Delhi District
Patiala House Courts, New Delhi
Dated, the 18/11/23

No. 12809-12853 /Admn./Pr.D&SJ/NDD/PHC/ND/2023

Dated, the 18/11/23

Copy forwarded for Information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. The Administrative Officer (Judl.), NDD, PHC, ND.
4. PS to the Undersigned.
5. The DDO, Accounts Branch, NDD, PHC, ND.
6. All the Branch Incharges, NDD, PHC, ND.
7. Website Committee (Hindi & English), THC, with the request to upload the same on the website of the Court.
8. The APRO, New Delhi District, PHC, ND.
9. The Br. Incharge, Computer Branch, NDD, for upload the same on the website of this District.
10. The Br. Incharge, Caretaking Branch, NDD, PHC, ND with the direction to display the same on the Notice Board.
11. The Branch Incharge, R&I Branch, NDD, PHC, ND with the direction to upload the same on LAYERS.


Principal District & Sessions Judge,
New Delhi District,
Patiala House Courts, New Delhi.